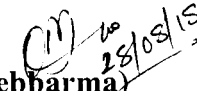


HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION
Dated- Agartala, the 28th August, 2018

No.F.4(37)-HC/2018/14339 The Hon'ble High Court has been pleased to appoint the following Judicial Officers of the three Court complexes under eCourt Projects as Nodal Officers with immediate effect in respect of their respective Court complexes as indicated below against their designations for computerisation related tasks and for coordinating with the CPC in implementing the eCourts project of their respective Court complexes.

Sl. No.	Name of the District	Name of the Court Complex	Designation of the Nodal Officer
1.	Dhalai Judicial District	District & Sessions Judge Court Complex, Dhalai	Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Ambassa
2.	Sepahijala Judicial District	District & Sessions Judge Court Complex, Sepahijala	Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Sonamura
3.	Khowai Judicial District	District & Sessions Judge Court Complex, Khowai	Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Khowai


(D. Debbarma)
Dy. Registrar (Judl.)-cum-CPC
High Court of Tripura.
Agartala

No.F.4(37)-HC/2018/14340-70

Copy forwarded for information to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, High Court of Tripura, Agartala.
4. The Secretary attached to Registrar General, High Court of Tripura, Agartala.

5. Shri. A. Rameshbabu, Member (Human Resources), eCommittee, Supreme Court of India for kind information.
6. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura.
7. The Registrar (Judicial), High Court of Tripura, Agartalala.
8. The Registrar (Admn., P&M), High Court of Tripura, Agartalala.
9. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Ambassa, Dhalai Judicial District.
10. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Khowai, Khowai Judicial District.
11. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Sonamura, Sepahijala Judicial District.
12. Shri B.K Biswas, Scientist-'D' (Court Co-ordinator), NIC, Tripura State Centre, Agartala.
13. The DIO/DIA, NIC, Department of Electronics & Information Technology, Agartala/ Dharmanagar/ Kailashahar/ Udaipur/ Belonia/ Khowai/ Sonamura/ Ambassa.
14. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Notification in the website of the High Court of Tripura, Agartala.
15. The System Officer, eCourts Service, O/O-District & Sessions Judge, West Tripura, Agartala/ Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur.

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Dy. Registrar (Judl.)-cum-CPC